

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 97(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

NAME OF THE COMPANY: Purna Kala Trust
Vs.
M/s. Delhi Press Patra Prakashan Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Asmita Singh	Advocate	For Petitioner	Asmita Singh
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	Sh. Amit Gupta, Advocate		FOR RESPONDENT	Amit Gupta
	Sh. Anant A. Pargi, Advocate		No. 10	

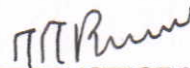
1. ~~Ms. Mrs. Sujatha~~

1.	Mr. NANOJO GANPATY, Sr. Adv.		FOR	B.
	Mrs. SUJATHA BALACHANDER, Adv.		RESPONDENT	B. K. R.
	Mr. BASIT K. ZAIDI, Adv.		Nos. 1-4	
	Mr. SHREYER GUPTA, Adv.			
	Mr. VIRAG GUPTA, Adv.			
	Mr. GAURAV PATHAK, Adv.		FOR RESPONDENTS	
			No. 5-7	

P.T.O.

Order

On account of paucity of time and hearing of a part heard matter, with the consent of the parties the hearing is deferred to 24.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

20.9.2016
(P.K. Sud)